

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 16 of 2014

Dated : 25th April, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

D.P. Chirania ... **Appellant(s)**

Versus

Rajasthan Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Manoj Kumar Sharma
Mr. Pradeep Misra

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta
Ms. Ishita Choudhuri Dasgupta
Ms. Elangbam Premjit for R-1
Mr. Bipin Gupta &
Mr. S.K. Bansal for R-2-R-4

ORDER

Mr. Pradeep Misra, learned amicus curiae seeks time to file rejoinder. He is permitted to do so after serving copy of the same on the other side.

Post the matter for hearing on **16th May, 2014.**

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member